

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 85(ND)14
CA. NO.

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2016**

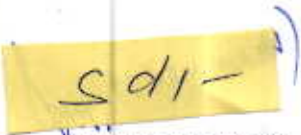
NAME OF THE COMPANY: M/s. Ponnil Chandra Shekhar & Ors. Vs. Goojar Mal Ganpatrai
Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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ORDER

Petitioner is present. In view of the matter being listed during Dussehra Vacation, the matter is reposted to 19.10.2016 and the authorized representative of the petitioner undertakes to notify the counsel for respondent about the C.P. being reposted to 19.10.2016.


(R.Varadharajan)
Member (Judicial)